

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ORIGINAL APPLICATION NO. 180/00707/2018**

Friday, this the 12th day of October, 2018

CORAM

HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

Usha V.V, aged 54 years
D/o.V.V.Narayanan
Trained Graduate Teacher (English)
Kendriya Vidyalaya No.2, Keltron Nagar, Kannur
Residing at: "Anargha"
Trichambalam, Taliparamba P.O,
Kannur Dt. Pin 670 141

[By Advocate Mr.T.C.G Swamy]

V

1. The Commissioner
Kendriya Vidyalaya Sangathan
No.18, Institutional Area, Shaheed Jeet Singh Marg
New Delhi- 110 016
2. The Deputy Commissioner
Kendriya Vidyalaya Sangathan
Regional Office, Ernakulam, Kochi-682 020
3. The Principal
Kendriya Vidyalaya No.2, Keltron Nagar
Kannur Pin 670 567
4. Sri.Dinesan.C
Trained Graduate Teacher (English)
Kendriya Vidyalaya (NDMC)
Donimalai Township, Sandur P.O
Bellary Dt., Karnataka
Pin 583 118
5. Smt.Mredula
Trained Graduate Teacher
Kendriya Vidyalaya, Kannur-670 621

(By Advocate Mr.K.I.Mayankutty Mather for R 1-3)

This application having been finally heard on 12.10.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

Per: MR.ASHISH KALIA, JUDICIAL MEMBER

When the matter was taken up for hearing today, learned counsel for the respondents has produced Transfer Cancellation Order No.F.No.1-1/2018/KVS(HQ)/Estd-II dated 14.9.2018, by which the impugned order at Annexure A-1 is cancelled. As nothing survives in this matter, same is disposed of as infructuous with liberty to the applicant to agitate the matter again if any grievance subsists.

2. The Original Application is disposed of as infructuous. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

sv

List of Annexures

Annexure A-1 - True copy of transfer order issued under F.No.1-1/2018/KVS(HQ) Estt.II dated 10.8.2018, from the office of the 1st respondent

Annexure A-2 - True copy of Transfer Guideline-2018 communicated from the office of the 1st respondent under letter bearing No.F.I-I/2018/KVS HQ (Estt.II) dated 13.4.2018

Annexure A-3 - True copy of transfer order issued under F.No.1-1/2018/KVS (HQ) Estt.II dated 10.8.2018, from the office of the 1st respondent

Annexure A-4 - True copies of the Medical records pertaining to the treatment of the applicant's parents and the applicant

.....